

ITEM NO.3

Virtual Court 1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 483/2020

BACHPAN BACHAO ANDOLAN

Petitioner(s)

VERSUS

NATIONAL DISASTER MANGEMENT AUTHORITY & ORS.

Respondent(s)

(FOR ADMISSION and IA No.49052/2020-EXEMPTION FROM FILING O.T.)

Date :08-06-2020 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Mr.H.S. Phoolka, Sr. Adv.
Ms. Prabhsahay Kaur, Adv.
Mr. Saksham Maheswari, Adv.
Mr. Jagjit Singh Chhabra, AOR

For Respondent(s) Mr. Tushar Mehta, Ld. S.G.
Mr. Rajat Nair, Adv.
Mr. Kanu Agrawal, Adv.

Mr. Chiraf M Shroff, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Issue notice returnable in two weeks.

[CHARANJEET KAUR]
ASSTT.REGISTRAR-CUM-PS

[INDU KUMARI POKHRIYAL]
ASSTT. REGISTRAR